

M..No.1493/2005.

Item No.14.


Dated:-25.07.2005.

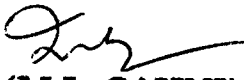
App: Shri Vijay Bajpai for Dr. L.P. Misra.

Resp: Shri G.K. Singh.

Counsel for respondents has filed his Memo of appearance today. Counsel for applicant request for adjournment.

List 28.07.2005.

  
(S.C. CHAUBE)  
MEMBER (A)

  
(M.L. SAHNI)  
MEMBER (J)

Ak/.

M.P.No.1493/2005

In

Diary No.1768/2005.


Item No.3.


Dated:-28.07.2005.

App: Dr. L.P. Misra.

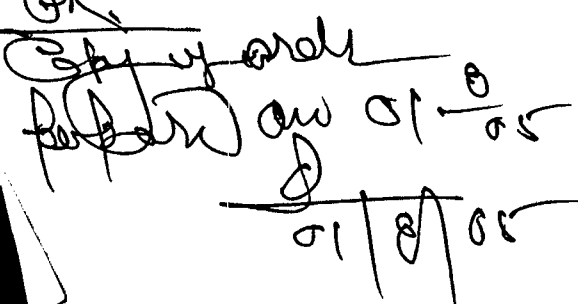
Resp: Shri G.K. Singh.

Dr. L.P. Misra, wants to withdraw this O.A. as the same <sup>has</sup> become <sup>and</sup> being infructuous for which the applicant has filed fresh O.A. In view of the statement made on behalf Dr. L.P. Misra, the O.A. is dismissed as withdrawn. At this stage learned counsel for applicant requested that the applicant be given liberty to pursue <sup>the</sup> another O.A. already filed and listed for today. Request is allowed and the fresh O.A. filed on behalf of the applicant is allowed to be pursued.

  
(S.C. CHAUBE)  
MEMBER (A)

  
(M.L. SAHNI)  
MEMBER (J)

Ak/.

OR  
  
01/08/05